

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench, AHMEDABAD
COURT NO. I

Application No. C/EH/10569-10584/2018 –DB
(Appeal No. C/11936-11951/2018)

[Arising out of Order-in-Original Nos. OIO-MUN-CUSTOM-000-COM-022-17-18 dated 23.03.2018, OIO-MUN-CUSTOM-000-COM-05-18-19 dated 04.04.2018 and OIO-MUN-CUSTOM-000-COM-008-18-19 dated 16.05.2018 passed by Commissioner of Customs, Mundra]

Shri Tushar Tilak Raj : **Applicant**
M/s. Aditya Loomtex
Shri Mohit Soin
M/s. Jmd Trading Company
Shri Tushar Gupta
Shri Satish Kumar Jindal
M/s. Dev Textile
Shri Ram Prakash
M/s. Jai Durga Impex
M/s. Alishan Impex
M/s. Sunrise Traders
Shri Pankaj Kumar Kataria
Shri Pankaj Kumar Huf
Shri Ajay Hiralal Vij
M/s. Jai Hanuman Overseas
M/s. Shree Shyam International

vs.

Commissioner of Customs : **Respondent**

Appearance:

Shri Priyadarshi Manish , Advocate for the Applicant (s)
Shri Jeetesh Nagori, Additional Commissioner (AR) for the Respondent(s)

CORAM:

Hon'ble Mr. Ramesh Nair, Member (Judicial)
Hon'ble Mr. Raju, Member (Technical)

Date of Hearing/ Decision : 02.08.2018

Misc. Order No. M/10861-10876 / 2018**Per : Ramesh Nair**

Early hearing applications are filed on the ground that the issue is of live stock and a bunch of appeals is involved. Considering the reason, early hearing applications are allowed. List the appeals on 06.08.2018.

(Order dictated and pronounced in the open court)

**Raju
Member (Technical)****Ramesh Nair
Member (Judicial)**

KL